

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP 7 OF 2013
&
IA-121 OF 2013 IN
Appeal No.15 of 2012

Dated : 10th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kumaon Garhwal Chamber of Commerce

**..... Review Petitioner/
Appellant (s)**

Versus

**Uttrakhand Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s):

ORDER

The learned counsel for the Review Petitioner/Appellant is absent today also.

Post the matter on **11.4.2013** for dismissal.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson